

manufacturing and functional defects of thermometers produced in the country.

Disposal of Vehicles by S.T.C.

261. **Shri Himatsingka:** Will the Minister of **International Trade** be pleased to refer to the reply given to Unstarred Question No. 2098 on the 19th April, 1963 and state:

(a) to whom the five vehicles referred to in part (c) thereof have been given;

(b) the make of such vehicles and the price that was paid to each of the owners from whom they were taken or purchased;

(c) price at which each of them was disposed of; and

(d) what has happened to the rest of the vehicles namely, 12 and whether any of them has since been disposed of and if so, to whom?

The Minister of International Trade (Shri Manubhai Shah): (a) to (c). A statement is given below:

To Whom sold	Make of the Vehicles
1. Ministry of Home Affairs, New Delhi	Mercedes Benz-220S, 1962
2. Press Information Bureau New Delhi	Opel Rekord, 1961
3. Government of Punjab	Chevrolet Belair
4. Indian Oil Co., Bombay.	Mercedes Benz 220, 1961
5. Raj Bhawan, Orissa.	Chevrolet Impala, 1962

The State Trading Corporation being a business organisation, it is not in the Public interest to disclose this information.

(d) Eight out of the twelve cars have since been disposed of as under:

1. Railway Board.
2. S.T.C., Madras
3. Government of Maharashtra
4. Government of Gujarat
5. Government of Maharashtra
6. Government of Maharashtra
7. Punjab Government
8. Raj Bhawan, Uttar Pradesh

The remaining four are being sold by tender.

Committee on Foreign Collaboration Agreements

262. { **Shri Ravindra Varma:**
Shri Morarka:

Will the Minister of **Industry** be pleased to state:

(a) whether it is a fact that Government have set up a Committee of senior officials to supervise foreign collaboration agreements;

(b) if so, the scope and functions of this Committee; and

(c) the names of the members of the Committee?

The Minister of Industry (Shri Kanungo): (a) Yes, Sir.

(b) A departmental Committee called the Foreign Agreements Committee examines cases of collaboration agreements between Indian and foreign parties and to make suitable recommendations. Representatives of other Ministries are also associated with the deliberations of this committee when considering Foreign Collaboration cases pertaining to their respective Ministries.

(c) Secretary, Ministry of Industry—*Chairman*.

Joint Secretary, Ministry of Finance (D.E.A.)—*Member*
Adviser, Industries & Transport, Planning Commission—*Member*.
Joint Secretary, Deptt. of Company Law Administration, Ministry of Industry—*Member*.

Joint Secretary, Industrial Policy & Licensing, Ministry of Industry—Member.

Controller of Capital Issues, Ministry of Finance (D.E.A.)—Member.

Chief Controller of Imports & Exports—Member.

Senior Industrial Adviser (Chem.) Directorate General of Technical Development—Member.

Senior Industrial Adviser (Chem.) Directorate General of Technical Development—Member.

Deputy Secretary, Foreign Collaboration, Ministry of Industry—Secretary.

Alotment of Industrial Units for Punjab

263. { Shri Hem Raj:
Shri Daljit Singh:

Will the Minister of Industry be pleased to state:

(a) whether the Punjab Government have approached the Central Government for the allotment of more heavy and medium industrial units in the Punjab during the Third Plan period; and

(b) if so, the reaction of the Central Government thereto?

The Minister of Industry (Shri Kanungo): (a) and (b). Yes, Sir. The Punjab Government made a proposal to set up three industrial units, viz., (i) Steel Casting factory, (ii) Air Rifle factory and (iii) Seam'less Tubes factory, to be implemented in the Public Sector through Joint Stock Companies. The first two schemes have been agreed to and the third scheme is under consideration.

Trade with Afghanistan

264. **Shri Hem Raj:** Will the Minister of International Trade be pleased to state:

(a) whether it is a fact that Pakistan has extended transit facilities to Afghanistan for trade and supplies; and

(b) if so, what concession the Indian traders will get to despatch their goods to Afghanistan and how trade with Afghanistan?

The Minister of International Trade (Shri Manubhai Shah): (a) At the talks in Tehran, the Governments of Pakistan and Afghanistan *inter-alia* agreed that after the re-establishment of relations between them, transit and trade arrangements will be regularised. Official confirmation of reports to the effect that the land route *via* Pakistan has since been reopened is still awaited.

(b) The question of concessions does not arise. With the reopening of the land route, Indian exports would be made by the traditional shorter route resulting in quicker delivery.

मुस्लिम कानून सम्बन्धी जांच समिति

२६५. { श्री सरजू पाण्डेय :
श्री भक्त दर्शन :
श्री राम रतन गुप्त :
डा० लक्ष्मी मल्ल सिधवी :
श्री हेम राज :

क्या विधि मंत्री २६ अप्रैल, १९६३ के अतारंकित प्रश्न संख्या २३८७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) मुस्लिम कानून के सम्बन्ध में जो समिति बनने वाली है थी, क्या वह बन गई है; और

(ख) यदि हां, तो उस में कौन कौन लोग हैं और उस के अधिकार क्या हैं ?